

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4945

ANSWERED ON:25.04.2013

IRREGULARITIES UNDER RGGVY

Hussain Shri Syed Shahnawaz;Mahto Shri Baidyanath Prasad;Punia Shri P.L. ;Ramkishun Shri ;Singh Rajkumari Ratna

**Will the Minister of POWER be pleased to state:**

(a) whether complaints regarding irregularities under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) have been received from various States particularly in Bihar, State-wise;

(b) if so, the details thereof along with the details of enquiry conducted through any Committee to ascertain as to whether the funds allocated to the various States including Uttar Pradesh and Bihar have been properly utilized, State-wise;

(c) the action taken/being taken against the responsible persons for delay in completion of the projects under the Scheme along with the corrective measures being taken by the Government in this regard;

(d) the details of funds allocated for Barabanki and Pratapgarh areas of Uttar Pradesh and utilized during the last three years under the Scheme along with the status of completion of projects in the said areas and the number of villages in which electricity has been provided;

(e) whether the Government proposes to make amendments in RGGVY; and

(f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) to (c) : Complaints regarding alleged irregularities in the States of Jharkhand and Jammu & Kashmir were received. The matter is under investigation by CBI.

No such enquiry has been conducted by any Committee to ascertain as to whether the funds allocated to the various States including Uttar Pradesh and Bihar have been properly utilized.

In addition, other complaints of various nature that are received in the Ministry of Power from different quarters are promptly sent to the concerned implementing agencies for taking appropriate action / corrective measures.

(d) :In the last three years i.e. 2010-11 to 2012-13, no fund has been released to Barabanki and Pratapgarh in Uttar Pradesh . Under RGGVY, projects of district Barabanki and Pratapgarh of Uttar Pradesh were sanctioned in the 10th Plan with the project cost of Rs.7636.60 lakh and Rs. 4950.40 lakh respectively. The electrification works in these districts have been completed.

(e) & (f) :The Ministry of Power has proposed for continuation of the RGGVY Scheme to the remaining villages/habitations having population 50 and above against the existing provision of population 100 and above in the 12th Plan subject to availability of funds.